

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 1048-1049 of 2019

IN THE MATTER OF:

**MSC Mediterranean Shipping
Company S.A.**

...Appellant

Vs.

**C.A. Kannan Tiruvengadam, R.P.
Of BRG Iron & Steel Company Pvt.
Ltd.**

...Respondent

Present:

For Appellant:

**Ms. Sreenita Ghosh, Mr. Krishnaraj Thaker, Mr.
Arjun Asthana and Mr. Sidhartha Sharma,
Advocates.**

For Respondent:

**Mr. Abhijeet Sinha, Mr. Rishav Banerjee, Mr.
Shaunak Mitra, Mr. Pratik Mukhopadhyay, Mr.
Saptarshi Mandal and Mr. Shreyas Edupuganti
(RP), Advocates for R-1.**

With

Company Appeal (AT) (Ins) No. 200 of 2020

IN THE MATTER OF:

**Assistant Commissioner of Customs
Special Disposal Cell (Port), Kolkata**

...Appellant

Vs.

**C.A. Kannan Tiruvengadam, R.P.
Of BRG Iron and Steel Company Ltd. &
Ors.**

...Respondents

Present:

For Appellant:

None

For Respondents:

**Mr. Abhijeet Sinha, Mr. Rishav Banerjee, Mr.
Shaunak Mitra, Mr. Pratik Mukhopadhyay, Mr.
Saptarshi Mandal and Mr. Shreyas Edupuganti
(RP), Advocates for R-1.**

**Ms. Sreenita Ghosh, Mr. Krishnaraj Thaker,
Advocates for R-3.
Mr. Arjun Asthana, Advocate.**

ORDER

(Through Virtual Mode)

18.03.2021: Heard Learned Counsel for the Appellant and Respondent in Company Appeal (AT)(Ins) No. 1048-1049 of 2019.

Nobody appears on behalf of the Appellant in Company Appeal (AT) (Ins) No. 200 of 2020. Counsel for the Respondents are present in Company Appeal (AT) (Ins) No. 200 of 2020.

Counsel for the Appellant in Company Appeal (AT) (Ins) No. 1048-1049 of 2019 is directed to file hard copy of the Citations which they have relied during the course of the arguments latest by Monday i.e. 22.03.2021 and serve the soft copy of the Citations to the Learned Counsel for the Respondents.

Interim Order dated 12.02.2020 to continue.

List the Appeal 'For Hearing' on **01st April, 2021** in Company Appeal (AT) (Ins) No. 200 of 2020.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**